

22.12.2011

Hon'ble Mr. D.C. Lakha -AM
Hon'ble Mr. Sanjeev Kaushik -JM

None for the parties.

In view of the resolution of the BAR Association today. Case is adjourned to 17.01.12.

NOR.

Submitted for hearing
dated for hearing as per
PB letter PB/27/2011
Dt-22.5.12
List on 26/7/12

b.
JM

AM
AM

Sushi

06/7/12 Probathe
So (g) 06/7/12

NOR

CA/RA Exchanged
Pleading are complete
Submitted

19/7/12

So (g)

26.07.2012

Hon' Mr. Sanjeev Kaushik, J.M.
Hon' Mr. Shashi Prakash, A.M.

None appeared on behalf of parties even when the case is called second time. This was the position on 24.10.2011, 04.11.2011, 14.12.2011, and 22.12.2011 and today also.

It seems that the applicant has lost interest in pursuing the matter. The OA is therefore, dismissed in default for want of prosecution.

S. K. Lakha
AM

Ab.
JM

Res